

be arranged. If the amount is arranged the organisation will entertain the unit and if not, it will refuse to entertain. Can anybody say these words? 3.I.F.R. is not needed for this. I would like to bring a matter with our notice. Regarding Titagarh paper mill, B.I.F.R.'s decision is not being implemented by I.F.C.I. and I.R.B.I. They are not only refusing to recognise its importance, rather they are going against the arrangement which has been made.

[English]

"After the formation of BIFR, the Register Number is Number One of the Titagarh Paper Mill and after the agreement has been reached the workers accepted the terms, the union accepted the terms, management accepted the terms. Government of West Bengal were supposed to make available to the tune of Rs.5 crore. They have done it. But the IFCI, the Central Financial Institute here, a party to this agreement, are not abiding by the agreement." There is no rule; there is no law and there is no step being taken either on the part of the BIFR or by the Government to see that these are not being done.

[Translation]

I wanted to raise another issue. But I have discussed it with the hon. Minister, therefore, I would not raise it. The irregularities committed in the office of Films Division especially at Bangalore and Calcutta should be investigated by the C.B.I... (Interruptions)
Mr. Speaker, Sir, I want to raise the issue relating to the Articles of the Construction. The Construction is being violated and we are not talking about any individual... (Interruptions)

MR. SPEAKER: Shri Nitish Kumar, you have already discussed it with me earlier, therefore, I am not allowing that point. I am not going to listen to you here... (Interruptions)

[English]

MR. SPEAKER: Please do not try. I have taken a decision. This is final. You do not have to speak. I am not allowing you. I did not allow the other Members to raise it and so I am not allowing you also.

(Interruptions)

[Translation]

MR. SPEAKER: I allow all other issues except this one. Please sit down. sometime I would exercise my authority.

(Interruptions)

SHRI RAJNATH SONKAR SHASTRI (Saidpur): Mr. Speaker, Sir, since today is the last day of the session, I want to draw the attention of the Government towards an important matter. There is drought in eastern Uttar Pradesh and it is causing great loss. Wells have dried up there. The scarcity of water is so acute that it is beyond one's imagination. There is no water in the wells, the ponds have dried up and the flow of water from tube-wells is very less. The question of availability of water in the rivers does not arise. The situation has worsened there. Leader of the opposition party whose party is in power in the state is present here. The Government should order him to pay attention to at least this problem and moreover, the flood is imminent. During the flood the problem of drought will be solved, but there will be floods again. Till now, the Uttar Pradesh Government has not taken any concrete steps against drought. It did not even think over the imminent floods at hand. On the one hand, there is scarcity of water, on the other hand there is another threat due to floods and the greatest problem in Uttar Pradesh is the oppression by police.

MR. SPEAKER: The question on drinking water has been raised earlier. Please sit down.

(Interruptions)

SHRI RAJNATH SONKAR SHASTRI:
The oppression of policy in Uttar Pradesh has reached its climax. Discrimination is being meted out to the people there. The Muslims, people belonging to the Scheduled Castes and Backward Classes are being tortured. When an Hon. Minister arrives at Mhow in Gajipur, the family of an M.L.A. is being insulted badly... (Interruptions) The Government should instruct the hon. Minister of Home Affairs to look into the matter so that at least such excesses are brought under control which are an open intrigue of the Uttar Pradesh Government.. (Interruptions)

SHRI SANTOSH KUMAR GANGWAR:
The hon. Member has stated quite false things.. (Interruptions)

MR. SPEAKER: Please sit down. Why are you conducting the Question Hour without any reason? The issue which has already been raised should not be brought on record again?

SHRI SANTOSH KUMAR GANGWAR:
Our statement should be recorded.

MR. SPEAKER: Without any reason minor issues should not be exaggerated... (Interruptions)

SHRI GURCHARAN SINGH GALIB (Ludhiana): Mr. Speaker, Sir, as you know, U.P. is a tarai area. Militancy is at its peak there. I want to cite an example. There is a family of pandit Gurbachan Lal. Since the people of Shri Gurbachan Lal killed Gen. Subesh Singh, the militants became hostile to him and wanted to harm him. But the militants abducted the brother and the son of Pandit Gurcharan Lal. There is a very rich Cheema family which has paper mills. In lieu of this act, they abducted Baldev Singh Cheema. They went to the police station and the administration also and enquired as to what was their faults because militants harass them and they have abducted his

son. They requested to return and release their son but the administration replied that it did not know who had kidnapped their son. When they asked as to what they do if the militants killed their sons, the administration replied that in that case they can take the dead-body of their son. The same thing happened. The following day, Shri Baldev Singh Cheema's son was killed although they repeatedly asked the D.I.G. and P.C. and the police administration to save their son because they had no fault. But nobody did anything. Especially they told that the Sikhs will meet the same fate if they live here. The Government of Uttar Pradesh should be warned that such situation is not created. Because all the landlords are Sikhs in particular and they are themselves being harassed continually by militants. The militants kill them and their people I request the Government to request the U.P. Government to make an enquiry of this case.

SHRI BALRAJ PASSI (Nainital): This case is related to my constituency. So, I want to say something about it..

MR. SPEAKER: This is not the Question Hour. It is not necessary for you to answer here.

SHRI BALRAJ PASSI: It is a conflict between two groups. It is their mutual enmity. This is a very old conflict...

MR. SPEAKER: I have already told you that it should not continue like that. Please sit down. I am speaking. You should understand it.

SHRI SNATOSH GANGWAR: Mr. Speaker, Sir... (interruptions)

MR. SPEAKER: We will together and discuss it. Nothing can be done here. I would inform them.

(Interruptions)